

830
23/12/16

HIGH COURT OF DELHI

Sher Shah Road, New Delhi

No. 23 /DHC/Gaz./G-7/VI.E.2(a)/2016

Dated : 20th December, 2016

ORDER

Hon'ble the Chief Justice and the Hon'ble Judges have been pleased to assign the newly created Police Stations to the following Courts as mentioned against them :-

S.No.	Name of the newly created Police Station	Name of the Court to which the Police Station has been assigned
1.	INA Metro	Sh. Gopal Singh Chauhan, MM-06, South, Saket
2.	Janak Puri Metro	Sh. Sushil Kumar, MM-05, West, THC
3.	Udyog Nagar Metro	Sh. Ravinder Singh, MM-03, North-West, Rohini
4.	Lajpat Nagar Metro	Sh. Naveen Kr. Kashyap, MM-05, South-East, Saket
5.	Mandi House Metro	Sh. Sujit Saurabh, MM-04, New Delhi, PHC
6.	Central Secretariat Metro	
7.	Delhi Cantt. Railway Station	Sh. Babru Bhan, MM-07, Central, THC
8.	Subzi Mandi Railway Station	Sh. Arun Goel, Spl. Railway Magistrate, Old Delhi Railway Station

BY ORDER OF THIS COURT

-sd/-

(GIRISH KATHPALIA)

Registrar General

5223-5255

No. _____/DHC/Gaz./G-7/VI.E.2(a)/2016

Dated 20/12/16.

Copy forwarded for information and necessary action to :

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
3. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi
4. The District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The District & Sessions Judge (Officiating), North-West District, Rohini Courts, Delhi.
7. The District & Sessions Judge (Officiating), South-West District, Dwarka, New Delhi.
8. The District & Sessions Judge (Officiating), Shahdara District, Karkardooma Courts, Delhi.
9. The District & Sessions Judge (Officiating), North-East District, Karkardooma Courts, Delhi.
10. The District & Sessions Judge (Officiating), North District, Rohini Courts, Delhi.
11. The District & Sessions Judge (Officiating), South District, Saket Court Complex, New Delhi.
12. The Member Secretary, Delhi Legal Services Authority, Patiala House Courts, New Delhi.
13. The Secretary (Law, Justice & LA), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
14. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
15. Officers concerned.

17. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K. Puram, New Delhi.
18. The Commissioner of Police, Police Headquarters, New Delhi.
19. The Dy. Commissioner of Police : Metro, Delhi.
20. The Dy. Commissioner of Police : Railways, Delhi.
21. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court.
22. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
23. The Assistant Registrar-cum-P.A. to Registrar General, Delhi High Court.
24. All Registrars, Delhi High Court, New Delhi.
25. The Joint Registrar (Computerization), Delhi High Court with the request to display on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House Courts, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Bar Association, Rohini Courts, Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka Courts, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Guard File.

(Signature)

(O.P. NARANG)
Joint Registrar (Gazette)

hd. OJC (Judl.)

*District & Sessions Judge (NW)
Rohini Courts, Delhi
22/12/16*

*Be circulated amongst Ld. CMM, ACMM & MMS,
(Signature) 23/12/16*

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX, DELHI.

No.F2(3)/Judl/NW/RC/16 34913-34931

Dated 23.12.2016

Copy forwarded, for information to:-

1. Ld. CMM, ACMM & all the Metropolitan Magistrates posted at North-West District, Rohini Courts Delhi.
2. Office of the Ld. CMM, North-West, Rohini Courts Delhi.
3. P.S. to Ld. District & Sessions Judge N/W, Rohini Courts, Delhi.
4. The Secretary, Rohini Bar Association, Delhi.
5. The Chief Prosecutor, Prosecution Branch, Rohini Courts, Delhi.
6. Record Officer, Rohini Courts, Delhi.
7. Web-Site Committee, Rohini Courts, Delhi.

(Signature)
23/12/2016

(RAMESH KUMAR SETHIA)
A.O (JUDICIAL N/W)
ROHINI COURTS, DELHI